



Government of Odisha
Department of Sports & Youth Services
C-1, Nayapalli, Bhubaneswar-751012
Email: tender.sportsdepartment@gmail.com

No:SYS-OE-OE-0016-2021-5814

Bhubaneswar Dated the: 13th July 2021

***CORRIGENDUM - NOTICE INVITING TENDER FOR ENGAGEMENT OF AN AGENCY TO PROVIDE FACILITY
MANAGEMENT AND SUPPORT SERVICES***

(THROUGH E-TENDERING)

This notification is in continuation of the Notice Inviting Tender NIT No: **SYS-OE-OE-0016-2021-5390** dated **24th June 2021** and **Corrigendum 1** No:SYS-OE-OE-0016-2021-5733 dated **6th July 2021** published by Department of Sports & Youth Services, Government of Odisha. There has been certain changes in the NIT and the corrigendum is published on (<https://tendersodisha.gov.in/>) and (<https://department.sportsodisha.gov.in/>)

Sd/-

Deputy Secretary
Sports & Y. S. Department



SPORTS & YOUTH SERVICES DEPARTMENT
GOVERNMENT OF ODISHA

Date: 13.07.2021

CORRIGENDUM NO. 2

Reference: 1) NIT No: SYS-OE-OE-0016-2021-5390 dated 24th June 2021
2) Corrigendum 1 No:SYS-OE-OE-0016-2021-5733 dated 6th July 2021

**Notice Inviting Tender for Engagement of an Agency to provide Facility Management and Support Services
(through e-tendering)**

The provisions of the NIT document are amended by the following corrigendum. This corrigendum, for amending NIT shall be binding on the agencies, and it will be assumed that the following corrigendum so adopted, originally formed part of the NIT.

S No.	NIT Ref. No	Original Clause	Modified Clause
1	Annexure - 4: Price Bid Format	<p>Annexure - 4: Price Bid Format</p> <p>Note:</p> <p>A) Constituents of Service charge in Price bid:</p> <ol style="list-style-type: none">1) Profit2) Benefit under Employees Compensation Act wherever applicable3) Insurance4) Administration Expenses5) Interest Cost (if any)6) Contingency7) Conveyance8) Casual / Sick leaves / benefits to be paid to the personnel deployed under various laws, except the benefits reimbursed by DSYS9) Tools and tackles (to be considered for quoting Service charge of Maintenance Services). Refer Appendix – D for list of Tools & Tackles10) Any other that the Bidder would like to factor to deliver the Scope of work <p>B) <u>Machine hiring charges shall be inclusive of wages of operators engaged for this purpose as well as other associated statutory /obligatory liabilities and fuel and lubricants.</u></p> <p>C) Also Refer Clause 5.2.5 of Special Conditions of Contract</p>	<p>Annexure - 4: Price Bid Format</p> <p>Note:</p> <p>A) Constituents of Service charge in Price bid:</p> <ol style="list-style-type: none">1) Profit2) Benefit under Employees Compensation Act wherever applicable3) Insurance4) Administration Expenses5) Interest Cost (if any)6) Contingency7) Conveyance8) Casual / Sick leaves / benefits to be paid to the personnel deployed under various laws, except the benefits reimbursed by DSYS9) Tools and tackles (to be considered for quoting Service charge of Maintenance Services). Refer Appendix – D for list of Tools & Tackles10) Any other that the Bidder would like to factor to deliver the Scope of work <p>B) <u>Machine hiring charges shall be inclusive of wages of operators engaged for this purpose as well as other associated statutory /obligatory liabilities and fuel and lubricants.</u></p> <p>C) Also Refer Clause 5.2.5 of Special Conditions of Contract</p> <p>D) The manpower deployment for only Existing Facilities and Upcoming Facilities (given in Appendix E) have been considered to calculate the Estimated Manpower Cost in Annexure 10. For the purpose of quoting the Service Charge in</p>

			the Price Bid, the Estimated Manpower Cost as given in Annexure 10 of the NIT is to be considered by the Bidders.
--	--	--	---